

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1069/2017  
M.A. No. 1149/2017

New Delhi this the 27<sup>th</sup> day of April, 2017

**HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Niraj Kumar, S/o Sh. Ranvijay Prasad  
Aged-26 Yrs.  
R/o Vill: Pindarsi, PO: Sarsa,  
Distt. Kurukshetra.
2. Pawan Kumar S/o Sh. Sudhir Mandal  
Aged-29 Yrs.  
R/o Vill: Pindarsi, PO: Sarsa,  
Distt. Kurukshetra.
3. Deepak Kumar S/o Sh. Shambhu Ram  
Aged-22 Yrs.  
R/o Vill: Pindarsi, PO: Sarsa,  
Distt. Kurukshetra.
4. Sunil Kumar S/o Sh. Baiju Prasad  
Aged-28 Yrs.  
R/o Railway Gate No. 62/C, Near LNJP Hospital,  
Kurukshetra.
5. Sandeep S/o Sh. Jagpal Singh  
Aged-28 Yrs.  
R/o Railway Gate No. 62/C, Near LNJP Hospital,  
Kurukshetra.
6. Pardeep Kumar S/o Sh. Satpal,  
Aged-27 Yrs.  
R/o Railway Fatak,  
Near Third Gate, KKR University,  
Kurukshetra, (Haryana).
7. Sanjay Kumar Mandal S/o Sh. Raj Kishor Mandal  
Aged-28 Yrs.  
R/o Railway Colony, Pehowa Road,  
Kaithal, Haryana.

8. Raj S/o Sh. Banta Ram,  
Aged-26 Yrs.  
R/o T-6D, Railway Colony, Thaneshwar,  
Kurukshetra, Haryana.
9. Shyam Kumar S/o Sh. Chobey Lal  
Aged-40 Yrs.  
R/o Railway Colony Tik,  
Distt. Kaithal (Haryana).
10. Arjun Ram S/o Sh. Deoraj Ram  
Aged-43 Yrs.  
R/o Railway Colony Tik,  
Distt. Kaithal (Haryana).
11. Banaras Verma S/o Sh. Surendra Verma  
Aged-27 Yrs.  
R/o Railway Colony Tik,  
Distt. Kaithal (Haryana).
12. Sandeep Kumar S/o Sh. Mahinder Singh  
Aged-29 Yrs.  
R/o Railway Colony Tik,  
Distt. Kaithal (Haryana).
13. Suraj Kumar S/o Sh. Rajendra Mandal  
Aged-25 Yrs.  
R/o Railway Colony Kalayat,  
Distt. Kaithal (Haryana).
14. Angad Kumar S/o Sh. Kapindra Prasad  
Aged-26 Yrs.  
R/o Railway Colony Kalayat,  
Distt. Kaithal (Haryana).
15. Ramesh Thakur S/o Sh. Birendra Thakur  
Aged-28 Yrs.  
R/o Railway Gate No. 4/B Narwana,  
Distt. Jind (Haryana).
16. Suresh Kumar S/o Sh. Ramsroop  
Aged-55 Yrs.  
R/o G/4/B Patiala Road, Narwana,  
Distt. Jind, Haryana.

17. Balbir Chand S/o Sh. Shohan Lal  
Aged-32 Yrs.  
R/o VPO: Bhana, Brahmnan, Teh-Narwana,  
Jind, Haryana.
18. Lakshman Kumar S/o Sh. Pramod Sah  
Aged-27 Yrs.  
R/o Gate No. 4/B, Patiala Road, Narwana,  
Jind Haryana.
19. Ram Lakhman S/o Sh. Tara Prasad,  
Aged-31 Yrs.  
R/o Railway Colony, Pehowa Road,  
Qtr. No. E-21/A  
Teh-Dhand, Distt. Kaithal (Haryana).
20. Shrawan Lal S/o Sh. Phool Chand  
Aged-31 Yrs.  
R/o Railway Colony, Pehowa Road,  
Qtr. No. E-21/C  
Teh-Dhand, Distt. Kaithal (Haryana).
21. Karan Kumar S/o Sh. Ravindra Prasad  
Aged-25 Yrs.  
R/o Railway Colony, Pehowa Road,  
Qtr. No. E-20/A  
Teh-Dhand, Distt. Kaithal (Haryana).
22. Gurudev Singh S/o Sh. Roshan Lal  
Aged-31 Yrs.  
R/o Qtr. No. 6G (B), Railway Colony,  
Near Railway Station, Kaithal.
23. Som Kumar S/o Sh. Om Parkash  
Aged-25 Yrs.  
R/o G-7 (H) Behind Malgodam,  
Railway Station, Kaithal.
24. Prem Chand S/o Sh. Tara Chand  
Aged-52 Yrs.  
R/o Vill & PO: Batta, Teh-Kalayat,  
Distt. Kaithal.

25. Tarsem S/o Sh. Om Parkash  
Aged-29 Yrs.  
R/o Gali No. 34-B, Karnal Raod,  
Railway Colony, Kaithal.

26. Hans Raj S/o Pirbhu Dayal,  
Aged-54 Yrs.  
R/o Vill: Khor, PO: Ateli  
Teh-Narnaul, Distt. Mahander Garh,  
Haryana.

27. Manoj Kumar S/o Sh. Balwant Singh  
Aged-39 Yrs.  
R/o H. No. 117/28, Railway Crossing,  
Near Birla Mandir  
Thaneser, Kurukshetra.

28. Sohan Kushwaha S/o Sh. Om Prakash  
Aged-28 Yrs.  
R/o Near Ambedkar Chowk, Thaneser,  
Kurukshetra .. Applicants

(By Advocate: Shri U. Srivastava)

Versus

1. Union of India through  
The General Manager  
Northern Railway, Baroda House,  
New Delhi.

2. The Divisional Railway Manager  
Northern Railway,  
State Entry Road, New Delhi.

3. The Divisional Engineer  
O/o The Divisional Railway Manager  
Northern Railway,  
State Entry Road,  
New Delhi. .. Respondents

**ORDER (ORAL)**

Heard the learned counsel for the applicants.

2. MA 1149/2017 filed for joining together is allowed.
3. The applicants are Gatemen in the Railways and seek grant of Overtime Allowance. They had sent a legal notice dated 22.09.2016 followed by reminder dated 19.02.2017 to the respondents, which is said to have not yet been disposed of.
3. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, with a direction to the respondents to consider the legal notice dated 22.09.2016 of the applicants, keeping in view the orders of this Tribunal in O.A. No. 107/2009 dated 21.01.2011 and O.A. No.3054/2012 dated 27.08.2013, and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of 90 days from the date of receipt of a certified copy of this order. No order as to costs.

**(P.K. BASU)  
MEMBER (A)**

/Jyoti/